

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI (SPECIAL) BENCH

(58) C.P.(IB)-269(MB)/2020

CORAM:

SHRI CHANDRA BHAN SINGH  
Member (Technical)

SMT. SUCHITRA KANUPARTHI  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.01.2020**

NAME OF THE PARTIES: GN APP Marketing India Pvt. Ltd.

V/s

Opicle Technologies Pvt. Ltd.

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE.

---

**ORDER**

1. When called none present.
2. By the Order of the Bench matter is adjourned to **18.03.2020**.

Sd/-

CHANDRA BHAN SINGH  
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI  
Member (Judicial)

24.01.2020  
Sushil